

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-253(PB)/2017

IN THE MATTER OF:

Compact Colonisers Pvt. Ltd. & Jindal
Exports Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 24.01.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the APPLICANT

:- Mr. Suman Kumar Jha, Advocate
(Corporate Professionals)

For the INCOME TAX
DEPARTMENT

:- Mr. Lakshmi Gurung, Standing Counsel
Mr. Easha Kadian, Standing Counsel

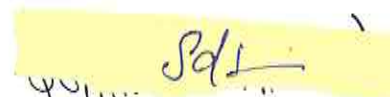
For the OL

:- Mr. Ajeyu Sharma, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 22nd February 2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


R. VARADHARAJAN
MEMBER (JUDICIAL)